

No.J-11016/2/2020-Judl.  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
Judicial Section

Shastri Bhavan, New Delhi  
Dated 20<sup>th</sup> August 2020

**ORDER**

The President is pleased to engage following Advocates as per details mentioned in the table below for conducting Central Government litigation (except the cases of Railways & Taxation) before the Supreme Court of India and High Court of Delhi, for a period of three years from the date of this order or until further orders, whichever is earlier:

<b>Supreme Court of India as Group 'A' Counsel And High Court of Delhi as Sr. Panel Counsel</b>			
<b>S.No.</b>	<b>Name of the Advocates</b>	<b>Address &amp; contact details</b>	<b>Enrollment number</b>
1.	Shri Shashank Bajpai	<p><u>Residence:</u> Flat No.100, Tower-12, Supreme Enclave, Mayur Vihar Phase-1' Delhi-110091</p> <p><u>Office:</u> Flat 11 &amp; 11A, Golf Apartments, Golf Links, Sujan Singh Park, Maharishi Raman Marg, New Delhi-110003.</p> <p>Mob: 9891060955 Email: <a href="mailto:advocateshashankbajpai@gmail.com">advocateshashankbajpai@gmail.com</a></p>	D/9-B/2009
<b>Supreme Court of India as Group 'C' Counsel And High Court of Delhi as Government Pleader</b>			
2.	Shri Akshat Singh	<p>B-502, Express Greens, Sec-1, Vaishali, Ghaziabad-201010</p> <p>Mob: 8076898893 Email: <a href="mailto:akshatsingh@outlook.com">akshatsingh@outlook.com</a></p>	D-3964/2018
3.	Ms. Dacchita Shahi	<p>A-44, East of Kailash, New Delhi-110065</p> <p>Mob: 9999782498 Email: <a href="mailto:dacchitashahi29@gmail.com">dacchitashahi29@gmail.com</a></p>	D-4919/2015



2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(S. R. Mishra)

Additional Secretary

F.No.J-11016/2/2020-Judl.

Copy to:

1. OSD to Hon'ble MLJ/PPS to Law Secretary/PPS to Secretary, LD/PPS to all Additional Secretaries/PS to all Joint Secretaries in Main Secretariat.
2. Incharge, Central Agency Section, Supreme Court Compound.
3. Incharge, High Court (Lit.) Section, Delhi High Court.
4. Registrar, High Court of Delhi.
5. The advocates mentioned above.
6. Pay & Accounts Officer, Department of Legal Affairs.
7. Cash (LA) Section.
8. Hindi Unit, Department of Legal Affairs for Hindi translation of the order.
9. For uploading on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link "List of empanelled Advocates".
10. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial)

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